Organisations receiving foreign funds

700. SHRI K. SOMAPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many organisations in India are receiving foreign funds;
- (b) how many organisations in Kerala are receiving foreign funds and the names of such organisations;
 - (c) the details of the donors and their places; and

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(d) the details of the amount received by each organisation during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Over 19,000 associations have reported receipt of foreign contribution during the year 2015-16.

- (b) More than 1500 associations in Kerala have reported receipt of foreign contribution during the year 2015-16.
 - (c) Details of major donors and their places are given in Statement (See below).
- (d) The details of the amount received by each organization for last three years are available on the website www.fcraonline.nic.in of the Ministry of Home Affairs.

Statement

Details of major donors and their places for the year 2015-16 as per FCRA, MHA Database

Sl. No.	Name of Major Donors	Country
1.	Gospel for Asia, SEA	Hongkong
2.	World Vision International	United States of America
3.	Fundacion Vicente Ferrer	Spain
4.	HCL Holdings Private Limited	Mauritious
5.	Gospel for Asia	Canada
6.	Care USA	United States of America
7.	Rural India Supporting Trust	United States of America
8.	Compassion International	United States of America
9.	The Church of Jesus christ of Latter Day	United States of America
10.	Population Services International	United States of America

Sl. No.	Name of Major Donors	Country
11.	Pratham USA	United States of America
12.	Rural India Supporting Trust	United States of America
13.	Childfund International USA	United States of America
14.	Silicon Valley Community Foundation	United States of America
15.	Missionaries of Charity NYK	United States of America
16.	Action Aid international	South Africa
17.	Give Two Asia	United States of America

Transfer of BSF jawan after complaint about substandard food

†701. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that a BSF jawan was transferred from the frontier to some other place after he complained about the substandard quality of food served to them;
- (b) the number of times complaints were made by the above jawan about substandard food being served during the last three years;
- (c) whether it is a fact that food provided to jawans deployed on the Indo-Pak and Indo-China border is neither fresh nor adequate and the CAG had also stated this in its report last year; and
 - (d) if so, the action taken by Government in this direction till date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) BSF has informed that the jawan, who made the complaint of substandard quality of food, has not been transferred from out of the Frontier where he is serving. It is also reported that the said jawan never made such complaint earlier to anyone. Moreover, the Ministry of Home Affairs have reiterated to the Forces to ensure that the officers during their visit to Posts, may check on the aspects of living conditions, clothing, food and equipment and they may also take initiative to get free and frank feedback of the personnel. It has been advised that senior officers may also partake the food prepared for the jawans and endorse a note on the quality/quantity of the food in the inspection register. The Forces have also been advised to review their internal grievances redressal system and take proactive measures to redress the grievances.

[†] Original notice of the question was received in Hindi.